

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 19th July, 2018

No. HC.VII-167 (Pt.-IV)/2014/4292/A : Hon'ble the High Court has been pleased to nominate the following Judicial Officers from the States of Assam, Nagaland, Mizoram and Arunachal Pradesh to participate in a Conference on "**National Initiative to Reduce Pendency and Delay in Judicial System**", scheduled to be held on **27 – 28 July, 2018** at the **Pravasi Bharatiya Kendra, 15A, Dr. Rizal Marg, Chanakyapuri, New Delhi-**

| Sl. No. | Name & Designation | Contact Details |
|--------------------------|--|--|
| ASSAM | | |
| 1. | Shri S. P. Moitra, District and Sessions Judge, Kamrup (M), Guwahati | Mob. No. 094355-21182 e-mail: dj-kamrup@nic.in |
| 2. | Shri Satya Nath Sarma, Member-Secretary, Assam State Legal Services Authority, Guwahati | e-mail: assamslsa1@gmail.com satyasarma20@gmail.com Mob. No. 094352-45907 |
| NAGALAND | | |
| 3. | Shri Neiko Kanuo, Principal District and Sessions Judge, Dimapur | Mob. No. 094368-10520 e-mail: neikokanuo@yahoo.com |
| 4. | Smti Mezivolu T. Therieh, Member-Secretary, Nagaland State Legal Services Authority, Kohima | e-mail: nlsa.nagaland@yahoo.in Mob. No. 094360-05363 |
| MIZORAM | | |
| 5. | Shri Joel Joseph Denga, District and Sessions Judge, Aizawl | Mob. No. 09436159122 e-mail: joel.denga@gmail.com |
| 6. | Mr. Vanlalenmawia, Member-Secretary, Mizoram State Legal Services Authority, Aizawl | e-mail: mizoramslsa@gmail.com Mob. NO. 08730824034 (M) |
| ARUNACHAL PRADESH | | |
| 7. | Shri Budi Habung, Member-Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar | e-mail: apslsa2013@rediffmail.com Mob. NO.- 09402478111 |

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| 8. | Smti Jaweplu Chai, District and Sessions Judge, West Sessions Division, Yupia | Mob. No. 094360-49330 e-mail: zawep@rediffmail.com |
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The Officers are to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-IV)/2014/4293 - 4310/A dated 19.07.2018

Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.


The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.

He / she is requested to ensure circulation of the Notification amongst the nominated officers of his / her respective State accordingly.

10. Shri S. P. Moitra, District and Sessions Judge, Kamrup (M), Guwahati
11. Shri Satya Nath Sarma, Member-Secretary, Assam State Legal Services Authority, Guwahati
12. Shri Neiko Kanuo, Principal District and Sessions Judge, Dimapur
13. Smti Mezivolu T. Therieh, Member-Secretary, Nagaland State Legal Services Authority, Kohima
14. Shri Joel Joseph Denga, District and Sessions Judge, Aizawl
15. Mr. Vanlalenmawia, Member-Secretary, Mizoram State Legal Services Authority, Aizawl
16. Shri Budi Habung, Member-Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar
17. Smti Jaweplu Chai, District and Sessions Judge, West Sessions Division, Yupia
18. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

 19-7-18

Registrar (Judicial)